POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
INDIAN INFOTECH & SOFTWARE LIMITED
Registered Office: Empire House, 3rd Floor, 214 DR. D. N. Road, Fort, Mumbai 400 001

This Post Offer Public Announcement (the "Announcement") is being issued by Microsec Capital Limited on behalf of Jayanti Prime Software Advisory Private Limited (hereinafter referred to as "Acquirer") to the shareholders of Indian Infotech & Software Limited (the "Target Company") in connection with the Offer made by the Acquirer through the Public Announcement made on May 24, 2011 and Corrigendum to the Public Announcement made on September 8, 2011 ("Public Announcements"/ "PAs") pursuant to and in compliance with regulations 10 and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (the "SEBI (SAST) Regulations" or "Regulations").

The details subsequent to the completion of the Offer to acquire 865,661 fully paid-up equity shares of Rs. 10/- each, representing 20% of the current paid-up equity share capital of the Target Company, at a price of Rs. 18.50 per fully paid-up equity share, payable in cash ("the Offer"), are as under:

1.	Name of the Target Company	:	Indian Infotech & Software Limited
2.	Name of Acquirer	:	Jayanti Prime Software Advisory Private Limited
3.	Name of Manager to the Offer	:	Microsec Capital Limited
4.	Name of the Registrar to the Offer	:	C. B. Management Services (P) Limited
5.	Offer Details		
	a) Date of Opening of the Offer	:	Saturday, September 10, 2011
	b) Date of Closure of the Offer	:	Thursday, September 29, 2011
6.	Details of Acquisition		

Sl. No.	Item	Proposed in the Offer document		Actuals	
i.	Offer Price	Rs. 18.50 per share		Rs. 18.50 per share	
		No.	**%**	**No.**	**%**
ii.	Share holding of Acquirer before Share Purchase Agreements ("SPA") / PA	NIL	NIL	NIL	NIL
iii.	Shares Acquired by way of SPA	2,617,050	60.46%	2,617,050	60.46%
iv.	Shares acquired in the Open Offer	865,661	20.00%	23,500	0.54%
v.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 16,014,729/-		Rs. 434,750/-	
vi.	Shares acquired after PA but before 7 working days prior to closure date, if any.	NIL	NIL	NIL	NIL
vii.	Post offer share holding of Acquirer (ii+iii+iv+vi)	3,482,711	80.46%	2,640,550	61.01%
viii.	Pre & Post offer share holding of Public	**Pre offer**	**Post offer**	**Pre offer**	**Post offer**
	No. of shares	1,711,251	845,590	1,711,251	1,687,751
	Percentage of shareholding	39.54%	19.54%	39.54%	38.99%

Status of Escrow Account, whether released or not	Rs. 4,450,000 released on October 18, 2011 and balance amount lying in the Escrow account will be released in due course in accordance with the SEBI (SAST) Regulations.
Payment of interest, if any,	Not Applicable
Status of investor complaints received, if any	NIL

This Post Offer Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Board of Directors of the Acquirer accept full responsibility for the information contained in this Post Offer Public Announcement and also accept responsibility for the obligations of the Acquirer laid down in the SEBI (SAST) Regulations.

The terms used but not defined in this Announcement shall have the same meaning assigned in the earlier Public Announcements / Letter of Offer.

Please read this Post Offer Announcement in conjunction with the earlier Public Announcements / Letter of Offer.

Issued by Manager to the offer for and on behalf of the Acquirer

MICROSEC
MICRO FOCUS. MEGA WEALTH

MICROSEC CAPITAL LIMITED
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Contact Person : Mr. Manav Goenka

Date : October 20, 2011
Place : Kolkata